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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

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C.O. (COMM.IPD-TM) 179/2023

THE HERSHEY COMPANY

..... Petitioner

Through: Mr. Urfee Roomi, Mr. Janaki Arun
and Mr. Apoorva Bharti Advocates.
(M: 9811600017)

versus

DILIP KUMAR BACHA, TRADING AS SHREE GANESH

NAMKEEN & ANR

..... Respondents

Through: Mr. Alankar Kirepkar, Adv. amicus
curiae from Mumbai.
Mr Dushyant K. Mahant, Adv.
assisting the Court. (M: 9899996299)
Mr. Harish Vaidyanathan Shankar,
CGSC, with Mr. Srish Kumar Mishra,
Mr. Sagar Mehlawat and Mr.
Alexander Mathai Paikaday, Advs

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WITH

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C.O. (COMM.IPD-TM) 778/2022 and I.A. 20333/2022

KOHINOOR SEED FIELDS INDIA PVT LTD Petitioner

Through: Mr. Saurav Agarwal, Mr. Adarsh
Ramanujan, Ms. Sulekha Agarwal,
Ms. Soumya Singh, Adv, Mr. Prince
Pathak, Ms Kavya Pahwa and Ms.
Divya Hirawat, Advs (M:
8860193982)

versus

VEDA SEED SCIENCES PVT. LTD. & ANR. Respondents

Through: Mr. Rajshekhar Rao, Sr. Adv. with
Mr. Kapil Wadhwa, Mr. R. V.
Yogesh, Ms. Sindoor VNL, Ms.
Vishakha Gupta, Ms Twinkle Rathi
& Mr. K. V. Pawan Kumar, Advs.

C.O. (COMM.IPD-TM) 179/2023 & connected matters

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for R-1. (M: 9533864588)

Mr. Alankar Kirepkar, Adv. amicus curiae from Mumbai. (M:9323166787)

Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Sagar Mehlawat and Mr. Alexander Mathai Paikaday, Advs. (M: 9810788606)

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WITH

C.O. (COMM.IPD-TM) 782/2022 and I.A. 20524/2022

KOHINOOR SEED FIRLDS INDIA PVT LTD Petitioner

Through: Mr. Saurav Agarwal, Mr. Adarsh Ramanujan, Ms. Sulekha Agarwal, Ms. Soumya Singh, Adv, Mr. Prince Pathak, Ms Kavya Pahwa and Ms. Divya Hirawat, Advs

versus

VEDA SEED SCIENCES PVT LTD & ANR. Respondents

Through: Mr. Rajshekhar Rao, Sr. Adv. with Mr. Kapil Wadhwa, Mr. R. V. Yogesh, Ms. Sindoor VNL, Ms. Vishakha Gupta, Ms Twinkle Rathi & Mr. K. V. Pawan Kumar, Advs. for R-1.

Mr. Alankar Kirepkar, Adv. amicus curiae from Mumbai.

Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Sagar Mehlawat and Mr. Alexander Mathai Paikaday, Advs.

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WITH

C.O. (COMM.IPD-TM) 783/2022

KOHINOOR SEED FIELDS INDIA PVT LTD Petitioner

Through: Mr. Saurav Agarwal, Mr. Adarsh Ramanujan, Ms. Sulekha Agarwal, Ms. Soumya Singh, Adv, Mr. Prince

C.O. (COMM.IPD-TM) 179/2023 & connected matters

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Pathak, Ms Kavya Pahwa and Ms.
Divya Hirawat, Advs

versus

VEDA SEED SCIENCES PVT. LTD. & ANR. Respondents

Through: Mr. Rajshekhar Rao, Sr. Adv. with
Mr. Kapil Wadhwa, Mr. R. V.
Yogesh, Ms. Sindoor VNL, Ms.
Vishakha Gupta, Ms Twinkle Rathi
& Mr. K. V. Pawan Kumar, Advs.
for R-1.

Mr. Alankar Kirepkar, Adv. amicus
curiae from Mumbai.

Mr. Harish Vaidyanathan Shankar,
CGSC, with Mr. Srish Kumar Mishra,
Mr. Sagar Mehlawat and Mr.
Alexander Mathai Paikaday, Advs.

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AND

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**CS(COMM) 828/2022 and CRL.M.A. 8235/2023, I.A. 20135/2022,
20140/2022, 21994/2022, 2200/2023, 2212/2023, 12359/2023**

M/S KOHINOOR SEED FIELDS INDIA PVT LTD Plaintiff

Through: Mr. Saurav Agarwal, Mr. Adarsh
Ramanujan, Ms. Sulekha Agarwal,
Ms. Soumya Singh, Adv, Mr. Prince
Pathak, Ms Kavya Pahwa and Ms.
Divya Hirawat, Advs

versus

M/S VEDA SEED SCIENCES PVT LTD Defendant

Through: Mr. Rajshekhar Rao, Sr. Adv. with
Mr. Kapil Wadhwa, Mr. R. V.
Yogesh, Ms. Sindoor VNL, Ms.
Vishakha Gupta, Ms Twinkle Rathi
& Mr. K. V. Pawan Kumar, Advs.
for R-1.

Mr. Alankar Kirepkar, Adv. amicus

C.O. (COMM.IPD-TM) 179/2023 & connected matters

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curiae from Mumbai.

Mr. Harish Vaidyanathan Shankar,
CGSC, with Mr. Srish Kumar Mishra,
Mr. Sagar Mehlawat and Mr.
Alexander Mathai Paikaday, Advs.

CORAM:

JUSTICE PRATHIBA M. SINGH

ORDER

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18.07.2023

1. This hearing has been done through hybrid mode.
2. Mr. Alankar Kirpekar, Id. Amicus Curiae has concluded his submissions today.
3. Let both the amici curiae email their note of submissions to one of the Id. Counsel appearing, so that the same can be exchanged amongst the Id. Counsels in order to avoid repetition of the submissions.
4. List for further hearing on 20th July, 2023.
5. These matters shall be treated as part heard, on the issue of jurisdiction.

PRATHIBA M. SINGH, J

JULY 18, 2023/dk/dn

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